

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 1
CP. No. 62/224/PB/2022

IN THE MATTER OF:

Union of India, MCA Through Regional Director Petitioner/Applicant
(Northern Region)

Vs.

Carnoustie Management (I) Pvt. Ltd. & Ors. Respondent

Order u/S. 224(5) of the Companies Act, 2013

Order delivered on 04.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Vikan Kumar, Adv. Rohit Gupta, Adv. Nivedita Chauhan, Adv. Jagriti Dosi, Adv. Komal Singh in CA-63/2024
Adv. Rakesh Kumar Singh in IA-326/2022, IA-333/2022, IA-14/2023, IA-232/2024, IA-243/2024
Adv. Nishtha Gupta, Adv. Muskan Yadav in CA-02/2023 & CA-203/2022
Adv. Sidhant Saraswat, Adv. Srishti Khanna in IA-270/2022, IA-271/2022 & IA-22/2023
Sr. Adv. Mr. Sudhir Makkar, Adv. Nistha Gupta, Adv. Muskan Yadav in CA-179/2022
Adv. Vivek Tyagi & Adv. Manish Dhir in CA-180/2023
Adv. Anunaya Mehta, Adv. Mayank Gautam in CA-10/2023
Adv. Divyam Garg in CA-141/2023
Adv. Prakash Sinha, Adv. Vidhi Mangla, Adv. Ajay Kumar with Mr. Sachin Sinha, CA in IA(CA)-92/2023
Adv. Vibhor Kapoor, Adv. Avani Sharma in IA-68/2023 & IA-331/2022
Adv. Pradeep Aggarwal, Adv. Arjun Aggarwal and Adv. Sejal Jain in IA-107/2023 and IA-341/2023

Adv. Eshaan Saroop in CA-324/2023
Adv. Shubham S. Dayma, Adv. Harshita Tyagi in CA-311/2022, CA-312/2022, CA-313/2022, CA-316/2022, CA-411/2022, CA-04/2023, CA-03/2023, IA(CA)-62/2023, IA(CA)-63/2023, IA(CA)-64/2023, CA-134/2023

For the Respondent : Adv. Vikan Kumar, Adv. Rohit Gupta, Adv. Nivedita Chauhan, Adv. Jagriti Dosi, Adv. Komal Singh for R-1 to R-3
Adv. Sidhant Saraswat, Adv. Srishti Khanna for R-5 in CP-62/2022
Adv. Ashish Aggarwal, Adv. Nalin Dhingra for R-22, 23, 25 & 26
Adv. Devvrat for R-28
Adv. Shwetabh Sinha, Adv. Sidhant Pandita for R-39 & 40
Adv. Eshaan Saroop for R-41 & 112 in CP-62/2022
Adv. Yashoj Guglani, Adv. Narender Thakur for R-48 & 51 in CA-20/2023 and CA-68/2024
Adv. Sandeep Devashish Das, Adv. Anandini Kumari Rathore, Adv. Arijeet Bhattacharjee for R-65
Adv. Pradeep Aggarwal, Adv. Arjun Aggarwal and Adv. Sejal Jain for R-69 & 70
Adv. Yashoj Guglani, Adv. Narender Thakur in CA-20/2023 & CA-68/2023
Mr. Shivam Rastogi, CS and Adv. Rashil Mittal in IA-328/2022
Adv. Akriti Gautam and Adv. Kartik Rathi for R-96
Adv. Ashutosh Kumar Srivastava, Adv. Kunal Veer Chopra for R-108, 111 & 114
Adv. Vivek Tyagi & Adv. Manish Dhir in R-117 in CP-62/2022
Adv. Devendra Jain, Adv. Rajat Mittal in IA-350/2022 & IA-484/2022 for R-123
Adv. Richa Sharma, Adv. Kapil Malik, Adv. Maitreyee Shankar R-127

ORDER

IA(CA)-53/2023, IA(CA)-84/2023 & CA-201/2023

Pleadings be completed in these applications before the next date of hearing.

List these applications **on 08.08.2024**.

IA(CA)-222/2022

When the matter was called, none appeared on behalf of the parties.

In the interest of justice, list this application **on 08.08.2024**.

CA-141/2023

Mr. Divyam Garg, Ld. Counsel for the Applicant in this application appears through VC. He is not audible due to poor audio-video connectivity at his end. He is directed to appear physically on the next date of hearing.

List this application **on 08.08.2024 for physical hearing**.

IA(CA)-340/2022

Mr. Hitendra Kr. Nahata, Ld. Counsel for the Applicant appears physically.

List this application **on 18.07.2024**.

IA(CA)-326/2022, IA(CA)-333/2022 & IA(CA)-14/2023

Mr. Rakesh Kumar Singh, Ld. Counsel for the Applicants in these applications appears physically and seeks time to file the rejoinder.

List these applications **on 08.08.2024**.

New IA(CA)- 232/2024 & New IA(CA)- 243/2024

Notice of both these applications be issued to the Respondent(s)/Non-applicant(s) returnable **on 08.08.2024**.

IA(CA)-150/2023 & IA(CA)-151/2023

Ld. Counsel for the Applicant appears physically and seeks time to file the rejoinder.

List these applications **on 08.08.2024**.

CA-02/2023, CA-203/2022, CA-458/2022, CA-459/2022, CA-460/2022, CA-10/2023, IA(CA)-328/2022, IA(CA)-180/2023, IA(CA)-92/2023,

IA(CA)-270/2022, IA(CA)-271/2022, IA(CA)-33/2023, CA-179/2022, CA-208/2022, CA-311/2022, CA-312/2022, CA-313/2022, CA-316/2022, CA-411/2022, CA-413/2022, IA(CA)-331/2022, IA(CA)-350/2022, CA-484/2022, CA-488/2022, CA-487/2022, CA-04/2023, CA-03/2023, CA-20/2023, IA(CA)-62/2023, IA(CA)-63/2023, IA(CA)-64/2023, IA(CA)-68/2023, CA-68/2023, IA(CA)-81/2023, IA(CA)-107/2023, CA-134/2023, CA-324/2023, IA(CA)-341/2023, CA-63/2024, CA-72/2024, CA-356/2022, IA(CA)-198/2024 & New RA-22/2024

List all these applications **on 08.08.2024**. Meanwhile, parties are directed to complete the pleadings in these applications.

**Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT**

**Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)**

Shubham Pandya – 04.07.2024